

LOK SABHA
UNSTARRED QUESTION No. 2134
TO BE ANSWERED ON 8th March, 2021

Vehicular Compatibility of E20 Fuel

2134. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry is contemplating on use of E20 Fuel - a blend of 20 per cent of ethanol and gasoline as an automobile fuel in order to reduce vehicular emissions as well as reduction of country's import bill and if so, the details thereof;
- (b) whether the vehicular compatibility of the fuel has been examined and if so, the details of the report; and
- (c) the details of the prospects of introducing E20 fuel for general use?

ANSWER

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MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a): Government of India vide its notification dated 5th February, 2019 directed Oil Marketing Companies (OMCs) to sell 10% ethanol blended petrol or any percentage specified by the Government, as per Bureau of Indian Standards (BIS) specifications. The notified National Policy on Biofuels-2018 provides an indicative target of 20% blending of ethanol in petrol by 2030. Accordingly, Government has initiated several steps both on the supply and demand side under the Ethanol Blended Petrol (EBP) Programme to achieve the objectives of reducing import dependence, promote clean fuel and provide boost to agriculture.

(b): A joint study by Indian Institute of Petroleum (IIP) Dehradun, Automotive Research Association of India (ARAI) Pune and Indian Oil Corporation Limited (IOCL) R&D on E20 as fuel with existing vehicles was undertaken under the aegis of Department of heavy Industry (DHI) and BIS has issued specification for E20 in 2018. As per the study, it was recommended to adopt E20 fuel in the compatible vehicles labelled for the same.

(c): Ministry of Petroleum & Natural Gas (MoP&NG) has setup an inter-ministerial committee to suggest a roadmap for introduction of E20 fuel in the country.
